

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Fipola Retail (India) Pvt Ltd**

PETITION NUMBER : **CP(IB)/230(CHE)2022**

APPLICATION NUMBER : **a) IA(IBC)/1157/2024
b) IA(IBC)/1150(CHE)2024
c) IA(IBC)/1167(CHE)2024**

ORDER

a. IA(IBC)/1157/2024 IN CP(IB)/230(CHE)2022

Ld. Counsel Mr.P.Ganesan for the Applicant/Liquidator.

This is an application seeking condonation of delay of 7 days in filing the 1st Progress Report and also to take on record the same. The reason for the delay is given at para no.9. The delay is condoned. The Report is taken on record subject to all just exceptions.

Accordingly, IA(IBC)/1157/2024 is **disposed of**.

b. IA(IBC)/1150(CHE)2024 IN CP(IB)/230(CHE)2022

Ld. Counsel Mr.P.Ganesan for the Applicant/Liquidator.

This is an application to take on record the Preliminary report and Asset Memorandum. The reports are taken on record.

Accordingly, IA(IBC)/1150/2024 is **disposed of**.

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c. IA(IBC)/1167(CHE)2024 IN CP(IB)/230(CHE)2022

Ld. Counsel Mr.P.Ganesan for the Applicant/Liquidator.

This is an application to take on record the Stakeholders List and constitution of Stakeholders Consultation Committee Report.

The list and report are taken on record..

Accordingly, IA(IBC)/1167/2024 is **disposed of**.

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RAVICHANDRAN RAMASAMY

Member (Technical)

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JYOTI KUMAR TRIPATHI

Member (Judicial)